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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CRL.M.C. 2253/2023 & CRL.M.A. 8512/2023, CRL.M.A. 8514/2023, CRL.M.A. 12886/2023

VEER SINGH Petitioner

Through: Ms. Rebecca M. John, Sr. Advocate

with Mr. Nikhil Kohli, Ms. Ritika Gambhir Kohli, Ms. Akshaya Ganpath, Ms. Saumya Tiwar and Mr.

Sharan Mehta, Advocate

versus

STATE OF NCT OF DELHI & ANR. Respondents

Through: Mr. Shoaib Haider, APP for State

Ms. Shivani Luthra Lohiya, Mr. Nitin Saluja, Ms. Pranya Madan and Ms. Asmita Narula, Advocates for R-2.

CORAM:

HON'BLE MR. JUSTICE TUSHAR RAO GEDELA ORDER 05.10.2023

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[The proceeding has been conducted through Hybrid mode]

- 1. Ms. Rebecca M. John, learned senior counsel appearing for the petitioner has argued at length, however she submits that she be given 10-15 minutes to conclude her arguments on the next date of hearing.
- 2. List for further hearing on 11.10.2023 at 03:45 pm.

TUSHAR RAO GEDELA, J

OCTOBER 5, 2023/ms